

PENDENCY REPORT AS ON 31-12-2022

| SI No. | Case Type | Total |
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| 1 | ABLAPL- Anticipatory Bail | 3017 |
| 2 | ADMLS-Admiralty Suits. | 11 |
| 3 | AHO-Appeal Against High Court Order. | 30 |
| 4 | Application Us 34 of the Act involving International Commercial Arbitration | 1 |
| 5 | ARBA-Appeals under Arbitration & Conciliation Act | 220 |
| 6 | ARBP-Petitions under Arbitration & Conciliation Act | 47 |
| 7 | AS-Admiralty Suit. | 1 |
| 8 | BLAPL-Bail Application. | 4392 |
| 9 | CEREF-Reference under Central Excise Act. | 1 |
| 10 | CMAPL-Miscellaneous Applications. | 2976 |
| 11 | CMPAT-Company Act. | 82 |
| 12 | CMP-Civil Miscellaneous Petition | 2575 |
| 13 | COA-Appeals against judgement in Comp.Pet. | 20 |
| 14 | COAPL-Appl.in pending Proceeding(Comp. Act.) | 2 |
| 15 | CONTAC-Appeals against orders in Civil Contempt | 15 |
| 16 | CONTAR-Appeals against orders in Crl.Cont.matter | 1 |
| 17 | CONTC-Cotempt of Court Cases (Civil contempt) | 8834 |
| 18 | Contempt Petition in Berhampur Bench | 2 |
| 19 | Contempt Petition in Bhubaneswar Bench | 228 |
| 20 | Contempt Petition in Cuttack Bench | 333 |
| 21 | Contempt Petition in Sambalpur Bench | 4 |
| 22 | CONTR-Proceeding relating to Criminal Contempt | 172 |
| 23 | COPET-Orignal Petition (Companies Act.) | 126 |
| 24 | CRA-Criminal Appeals | 985 |
| 25 | CRLA-Appeal against Judgement/Sentence. | 10770 |
| 26 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1474 |
| 27 | CRLMA-Other Miscellaneous Application. | 840 |
| 28 | CRLMC-Appl.under Sec.482 Cr.P.C. | 7708 |
| 29 | CRLMP-Criminal Miscellaneous Petition | 1155 |
| 30 | CRLREV-Criminal Revision. | 9389 |
| 31 | CRLTR-Original Trial. | 1 |
| 32 | CRMC-Criminal Miscellaneous Case | 25 |
| 33 | CRP-Revision Petition. | 163 |
| 34 | CRREV-Criminal Revision | 234 |
| 35 | CS(OS)-Civil suits. | 1 |
| 36 | CUSREF-Reference under Customs Act. | 1 |
| 37 | CVA-Civil Appeals | 3 |
| 38 | CVREV-Civil Revision. | 15 |
| 39 | CVRVW-Civil Review. | 19 |
| 40 | DSREF-Confirmation under Sec.336 Cr.P.C. | 4 |
| 41 | EC-Execution Case. | 1 |
| 42 | ELA-Appeals from Judgement in Election Pet. | 14 |
| 43 | ELPET-Election Petitions. | 26 |
| 44 | EXFA-Execution First Appeal. | 2 |
| 45 | EXOS-Execution Application. | 4 |

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| 46 | EXP-Execution Petition. | 27 |
| 47 | FA-First Appeal | 1085 |
| 48 | FAO-First Appeal from Orders. | 3318 |
| 49 | FA(OS)-FA from Judgement in original suits. | 1 |
| 50 | GA-Government Appeals | 111 |
| 51 | GCRLA-Government Appeals | 412 |
| 52 | GUAP-Pet. under Guardianship and Wards Act. | 6 |
| 53 | IP(M)-Main Petition (Insolvency Act) | 1 |
| 54 | ITA-Appeals Income-tax | 293 |
| 55 | JCRA-Jail Criminal Appeals | 13 |
| 56 | JCRLA-Jail Criminal Appeal | 1147 |
| 57 | JCRLRV-Jail Criminal Revision. | 8 |
| 58 | JCRMJ-Jail Criminal Misc.Case. | 1 |
| 59 | LAA-Appeals (Land Acquisition Act) | 936 |
| 60 | LAREF-References (Land Acquisition Act) | 1 |
| 61 | LPA-Letters Patent Appeals. | 24 |
| 62 | MACA-Motor Accident Appeals. | 5638 |
| 63 | MAC-Motor Accident Claims. | 1 |
| 64 | MA-Miscellaneous Appeals | 52 |
| 65 | MATA-Matrimonial Cases (Appeals) | 1052 |
| 66 | MFA-FA against Spl. Jurisdiction Cases. | 5 |
| 67 | MJC-Misc.Judicial Case. | 59 |
| 68 | MSA-SA from judgements in Misc. Cases. | 98 |
| 69 | OCRMC-Original Crl. Miscellaneous Case | 97 |
| 70 | OJC-Original Jurisdiction case (Writ) | 912 |
| 71 | OREF-References. | 1 |
| 72 | OS-Original Suit. | 1 |
| 73 | OTAPL-Other Tax Applications. | 66 |
| 74 | OTC-Other Tax Case. | 1 |
| 75 | OVTA-Tax Appeal Under OVAT Act | 3 |
| 76 | RCFA-First Appeals(Rent Control Matters) | 1 |
| 77 | Review Petition in Berhampur Bench | 1 |
| 78 | Review Petition in Bhubaneswar Bench | 85 |
| 79 | Review Petition in Cuttack Bench | 121 |
| 80 | RFA-FA from Judgement and Decree in Suit | 2129 |
| 81 | RPFAM-Revision US 19 of Family Court Act. | 1600 |
| 82 | RSA-Second Appeal from Judgement and Decree. | 6755 |
| 83 | RVWPET-Review Petition. | 2083 |
| 84 | SAO-Second Appeal from Appellate Order. | 220 |

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| 85 | SA-Second Appeal | 2131 |
| 86 | SCLP-Pet.for leave to appeal to Supreme Court | 1 |
| 87 | SJC-Special Jurisdiction Case (Tax Matters) | 165 |
| 88 | SM-Suo Motu. | 43 |
| 89 | SPA-Sp.Appeal before DB ... | 1 |
| 90 | STAPL-Appl.for direction to make a reference. | 1 |
| 91 | STREV-Sales Tax Revision. | 566 |
| 92 | TA-Tax Appeal | 11 |
| 93 | TEST-Testamentary Cases. | 1 |
| 94 | TREV-Tax Revesion | 37 |
| 95 | TRPCRL-Transfer Petition for transfer of CrI. Proceeding | 309 |
| 96 | TRP(C)-Transfer Petition under Sec.24 CPC | 877 |
| 97 | WA-Appeals before DB against SB Judgement | 3614 |
| 98 | WPC(OAB)-Original Application in Berhampur Bench | 30 |
| 99 | WPC(OAC)-Original Application in Cuttack Bench | 4545 |
| 100 | WPC(OA)-Original Application in Bhubaneswar Bench | 1911 |
| 101 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 124 |
| 102 | WPC(OAPPC)-Original Application Permission Petition in Cuttack | 55 |
| 103 | WPC(OAS)-Original Application in Sambalpur Bench | 104 |
| 104 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus. | 361 |
| 105 | WPC(TAC)-Transfer Application in Cuttack Bench | 96 |

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| 106 | WPC(TA)-Transfer Application in Bhubaneswar Bench | 7 |
| 107 | WPC(T)-Temporary Number in Bhubaneswar | 16 |
| 108 | WP(C)-Writ Petition under Art.226 and 227. | 65323 |
| Grand Total | | 164618 |